

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:437  
ANSWERED ON:21.10.2008  
C & AG REPORT ON SSA  
Mahtab Shri Bhartruhari

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Comptroller and Auditor General (C & AG) has made adverse observation in its report on Sarva Shiksha Abhiyan;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI)

(a) to (c) In the light of the report on the Performance Audit of the Sarva Shiksha Abhiyan (SSA), submitted by the Comptroller & Auditor General of India in August 2006, for the period 2001-02 to 2004-05 and the examination of the points raised therein, by the Government of India and State/UT SSA programmes, an amount of about Rs.53 crores was classified as expenditure non covered under the SSA guidelines.

The Government of India has issued strict instructions to State/UTs to recoup the inadmissible expenditure to the State SSA programmes. Government of India is monitoring the use of SSA funds through annual State/UTs audits, independent concurrent financial reviews and field monitoring through 41 social science institutions.